

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13030/01/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

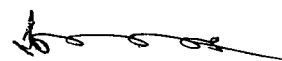
....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 12th May, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Ashok Kumar Gaur, (ii) Manoj Kumar Garg, (iii) Inderjeet Singh, (iv) Dr. Virendra Kumar Mathur, and (v) Ramchandra Singh Jhala, to be Additional Judges of the Rajasthan High Court, in that order of seniority.

The appointment of S/Shri Ashok Kumar Gaur, Manoj Kumar Garg, and Inderjeet Singh, would be for a period of two years with effect from the date they assume charge of their respective offices. However, the period of appointment in respect of Dr. Virendra Kumar Mathur, and Shri Ramchandra Singh Jhala are with effect from the date they assume charge of their respective offices till 01st September, 2018 and 02nd July, 2018 respectively.



(S.C. BARMMA)

Joint Secretary to the Government of India
Tel: 23072142

To

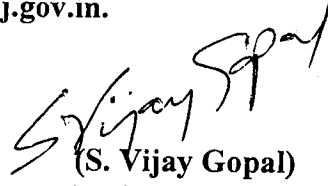
The Manager,
Government of India Press,
FARIDABAD

No. K.13030/01/2016-US.II

Dated 12.05.2017

Copy to:-

1. S/Shri (i) Ashok Kumar Gaur, (ii) Manoj Kumar Garg, (iii) Inderjeet Singh, (iv) Dr. Virendra Kumar Mathur, and (v) Ramchandra Singh Jhala, c/o The Registrar General, Rajasthan High Court, Jodhpur.
2. The Secretary to the Governor of Rajasthan, Jaipur.
3. The Secretary to the Chief Minister of Rajasthan, Jaipur.
4. The Secretary to the Chief Justice, Rajasthan High Court, Jodhpur.
5. The Chief Secretary, Government of Rajasthan, Jaipur.
6. The Registrar General, Rajasthan High Court, Jodhpur.
7. The Accountant General, Rajasthan, Jaipur.
8. President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)PSO to Secretary (J)/JS(SCB)/DS(ANS)/US-I/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 23382978